

# THE HIGH COURT OF MANIPUR AT IMPHAL

## N O T I F I C A T I O N

9<sup>th</sup> September, 2015

No. HCM/E-26/2005 A&E Pt. 1/

It is hereby notified that in view of the prevailing Law and Order situation in the Hill Districts of Manipur, the last date for receiving online application forms for the posts of Computer Operator which was fixed till 11:00 p.m. of 10<sup>th</sup> September, 2015 is extended upto **11:00 p.m. of 16<sup>th</sup> September, 2015**

Sd/-  
(GOLMEI GAIPHULSHILLU)  
REGISTRAR  
HIGH COURT OF MANIPUR

Endt. No. HCM/E-26/2005 A&E Pt.1/ 9910-19

---  
Imphal, 9<sup>th</sup> September, 2015

Copy to:

1. The Secretary (Law), Government of Manipur
2. The Director of Information & Public Relations, Government of Manipur  
- for favour of wide publicity.
3. The Central Project Coordination (CPC), High Court of Manipur  
- He is requested to upload the same and the details in the official website of this registry.
4. The Director, Doordarshan Kendra, Imphal.  
- for favour of wide announcement.
5. The Director of Information & Public Relations, Imphal  
- for favour of wide publicity in the News item.
6. The Assistant News Editor, A.I.R, Imphal  
- for favour of wide announcement in the News item.
7. The News Editor. ISTV, Imphal  
- for favour of wide announcement.
8. The News Editor, Impact TV, Imphal  
- for favour of wide announcement.
9. The Editor: 1) The Sangai Express (English Edition), 2) HueiyenLanpao, (Manipuri Edition), and 3) Poknapham (Manipuri Edition).  
- with a request to publish the above notification in the esteemed daily for 2(two) alternate days at the earliest possible and to submit the bills in "triplicate" for early payment.
10. Notice board/Guard file/Concerned file.

  
REGISTRAR  
HIGH COURT OF MANIPUR  
---